

HIGH COURT OF MANIPUR

Mantripukhri, Imphal – 795002.


NOTIFICATION

Imphal the 4th May, 2021

No. HCM/E-43/2016-Estt/Pt.-I/Vol-XVIII/89732 In continuation to this High Court's Notice Inviting Tender being No. HCM/E-43/2016Estt/Pt-I/Vol-XVIII dated 9th March, 2021, for procurement of 46 (forty six) Laptops for Judicial Officers, following notification is put up for information.

Financial bids for the 2(two) Technically qualified bidders namely (i) **M/s JIL Information Technology Limited, Ghaziabad** and (ii) **M/s Allied Agencies, Imphal** were opened on 24-04-2021, but the price quoted by both the bidders were found to be well above the maximum price specified by the High Court in the tender document.

Thus, the Tender No. HCM/E-43/2016Estt/Pt-I/Vol-XVIII dated 9th March, 2021 is hereby cancelled. Moreover, the High Court has decided to re-tender for purchase of the same items with some changes in the technical specification.

 04/05/2021

(Alek Muivah)
Central Project Coordinator
eCourts MMP
High Court of Manipur